

OFFICE OF THE
DISTRICT & SESSIONS JUDGE
KHOWAI DISTRICT : TRIPURA.

No. F.1(52)-DJ/KH/ESTT/2018/ 2822-29

Dated, Khowai,
the 13th December, 2018.

 // O R D E R //

Pursuant to the Circular vide No.F.3(37)-HC/2018/9556, dated, Agartala, the 7th June, 2018 issued by the Hon'ble High Court of Tripura, and all enabling provisions in this behalf, the "INTERNAL COMPLAINTS COMMITTEE" to redress the complaints made with regard to sexual harassment in the District Courts precincts against the staff members of the Khowai Tripura District Judiciary, Khowai, has been constituted as follows :-


COMMITTEE

01.	Sri Gautam Sarkar, District & Sessions Judge, Khowai District, Khowa	Chairman
02.	Sri S.Nath, Chief Judicial Magistrate-cum-Civil Judge(Sr.Divn), Khowai District, Tripura.	Member
03.	Smt. Jayati Bhattacharjee, Advocate, Khowai Bar Association, Khowai.	Member
04.	Sri Dhananjoy Jamatia, Senior Sheristedar, Court of the District & Sessions Judge, Khowai Tripura, Khowai.	Member
05.	Smt. Aparna Dhar, Social Worker, Vill.+ P.O : Gonki, P.S : Khowai, District:Khowai Tripura.	Member

The committee will act in terms of Circular No.F.3(37)-HC/2018/9556, dated, Agartala, the 7th June, 2018 issued by the Hon'ble High Court of Tripura and as per provision under "The Sexual Harassment of Women at workplace (Prevention, Prohibition and Redressal) Rules, 2013."

The Members of the Committee shall hold the Office for a period not exceeding 03(three) years from today.

Smt. Aparna Dhar, Social Worker, having been appointed as a Member from NGO will be entitled to an allowance at the rate provided under Rule 3 of "The Sexual Harassment of Women at workplace (Prevention, Prohibition and Redressal) Rules, 2013." per sitting in the proceedings of the Internal Complaints Committee.


(GAUTAM SARKAR)
DISTRICT & SESSIONS JUDGE,
KHOWAI DISTRICT : TRIPURA.

To,
All Concerned.

Copy to:-

1. The Registrar General, Hon'ble High Court of Tripura, Agartala.
2. The Chief Judicial Magistrate-cum-Civil Judge(Sr.Divn), Khowai District, Tripura.
3. The Civil Judge(Jr.Divn)-cum-J.M First Class, Khowai.
4. The J.M 1st Class-cum-Civil Judge(Jr.Divn), Khowai.
5. Person Concerned(3).
6. Sri Manojit Majumdar, LDC(attached to as District System Administrator), Court of the District & Sessions Judge, Khowai for uploading the same in the Official website of this Office.
- 6) Notice Board.
- 7) Guard File.


DISTRICT & SESSIONS JUDGE,
KHOWAI DISTRICT : TRIPURA.